

**NATIONAL COMPANY LAW TRIBUNAL**

**COURT ROOM NO. 1,**

**MUMBAI BENCH**

**Item No. 39**

**CP 28/MB/2022**

CORAM:

**SH. PRABHAT KUMAR**

**JUSTICE V.G. BISHT (Retd.)**

**HON'BLE MEMBER (TECHNICAL)**

**HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **19.04.2024**

NAME OF THE PARTIES: **MR. SAMEER NANDKUMAR KALE V/s MRS.  
SARITA NANDKUMAR KALE**

Section 241(1)- 242(4) of the Companies Act, 2013

---

**ORDER**

Adv. Anuj Jaiswar i/b Gm legal for Respondent No. 1 to 4 present through VC. Adv.

Avinash R Khanolkar a/w Adv. Surekha Yadav for the Petitioners present through VC.

Ld. Counsel for the Petitioner that amendment application is still under scrutiny and seek

some time. List this matter on Board on **10.05.2024**.

-sd-

**PRABHAT KUMAR  
MEMBER (TECHNICAL)**

Rehan Shaikh

-sd-

**JUSTICE V.G. BISHT  
MEMBER (JUDICIAL)**